

BEFORE THE PRINCIPAL BENCH OF NATIONAL GREEN TRIBUNAL
AT DELHI

ORIGINAL APPLICATION No. 389/2018
[Earlier O.A. No. 237/2013 (THC)]

In the matter of:

Court on its own motion

----- Petitioners.

Versus

State of H.P.& Ors.

----- Respondents

I N D E X

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Vikas Mahajan

(Vikas Mahajan)
Addl. Advocate General

Place : New Delhi
Date :05.10.2019

BEFORE THE PRINCIPAL BENCH OF NATIONAL GREEN TRIBUNAL
AT DELHI

ORIGINAL APPLICATION No. 389/2018
[Earlier O.A. No. 237/2013 (THC)]

In the matter of:

Court on its own motion

----- Petitioners.

Versus

1. State of H.P. Through the Additional Chief Secretary (Forests) to the Government of Himachal Pradesh, Shimla-2.
2. H.P. Pollution Control Board through its Member Secretary, New Shimla.
3. Deputy Commissioner, Kullu, District Kullu, H.P.
4. Principal Secretary (Tourism) to the Govt. of H.P. Shimla.
5. Principal Secretary (Forests) to the Govt. of H.P. Shimla.
6. HIMURJA through its Chief Executive Officer, Shimla.

----- Respondents .

Status report in compliance to the orders of the Hon'ble NGT dated 20.11.2017, 09.10.2018 and in compliance to the order dated 06.05.2019 in O.A. 389/18 [earlier 237(THC)/2013], CWPIIL No. 15 of 2010

MAY IT PLEASE YOUR LORDSHIP:-

This Hon'ble Tribunal vide order dated 20.11.2017 has directed the State Government to file quarterly status report on the steps taken for the implementation of the directions passed by the Hon'ble Tribunal and also directed vide order dated 9.10.18 in O.A. 389/18 [earlier 237(THC)/2013] to file periodic reports on the progress made on the implementation of the orders of the Hon'ble Tribunal.

The Hon'ble Tribunal vide order dated 06.05.2019 directed that further Quarterly Status Report may be filed before the Hon'ble Tribunal by e-mail at ngt.filing@gmail.com

Attested

Executive Magistrate
Shimla-02

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It is submitted that a review meeting was convened by the Additional Chief Secretary (Env.,S&T) on dated 24-09-2019 to review the implementation status of the orders of the Hon'ble National Green Tribunal. The minutes of the meeting are annexed as "Annexure R-I"

The department wise steps taken/compliance status with respect to implementation of the orders of the Hon'ble National Green Tribunal is hereby submitted as follows:

A. Local Administration/ Deputy Commissioner, Kullu.

The Deputy Commissioner, Kullu has submitted following status on the implementation of the directions of the Hon'ble Tribunal.

(i) Ropeway from Palchan to Rohtang :

It is submitted that vide Letter No.8B/HP/09/64/2018/FC/112 dated 24.04.2019, the Regional Office MoEF,GOI Dehradun has accorded in-principle approval for the Stage-1 Forest Clearance for the diversion of 8.98 ha. of forest land in favour of Manali Ropeway Pvt. Ltd. for the construction of the Ropeway project.

The Project Proponent has informed that Stage-II Forest Clearance is being held up due to project area coming within 10 Km. radius of Eco-Sensitive Zone of the Manali Wild Life Sanctuary and the draft proposal for notification of distance parameters of the Eco-Sensitive Zone is lying with the MoEF, GOI. and due to non-finalization of the Eco-Sensitive Zone Notification, Environment Clearance is also held up in the MOEF,GOI.

In the review meeting, held on 24.09.2019, the Conservator of Forests, Kullu has informed that the time period for notifying the Eco-Sensitive Zone Draft Notification has expired and now the proposal is required to be sent by the State Government *denovo* after completing procedural requirements laid down in the guidelines, for which process has already been initiated.

Added Chief
to the Govt. of H.P.

Attested

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In view of this and to speed up the process for Environment Clearance, the project proponent has been asked to apply to the Wildlife Wing of the Forest Department within 15 days for the grant of Wildlife Clearance on the existing parameters and the PCCF (Wildlife) has been asked to ensure that the proposal be placed for consideration and recommendation of the of the State Wildlife Board in its next meeting. The Project proponent has also been asked to deposit Net Present Value (NPV) of Rs 2.30 Crores before 15th October 2019 in order to expedite Stage-II Forest Clearance.

(ii) **Construction of Sewage Treatment Plant at Marhi**

a) Providing of Sewer Network upto STP Site:-

The work was awarded by the I&PH Department to the contractor on dated 27.09.2018 as per the timelines fixed. The sewer line of this work has been laid and work for the construction of RCC Chambers has been completed.

b) Providing and setting up of Sewerage Plant at Marhi:-

The Executive Engineer, I&PH Department, Manali has informed that due to excessive water accumulation at the existing site the work of construction of STP was hindered and now alternative site has been finalized. Now the work for the construction of the STP has also been awarded and the work will be executed accordingly.

c) Improvement/Up-gradation of Sewage Treatment Plant at Manali :-

The Executive Engineer (I&PH), Kullu informed that the Administrative Approval and Expenditure Sanction for Rs. 6.61 Crores has been accorded by the Government for the up-gradation of the STP at Manali. The tenders for the work were called on 06.08.2019 and scheduled for opening on dated 22.08.2019. But due to single bid, the tenders could not be finalized and were called again and Technical bids have been opened on 27.09.2019. After evaluation of the Technical bids, the

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5/10/19
Executive Magistrate
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- 3 -

financial bids will be opened and work will be awarded accordingly.

(iii) Development of parking facilities.

The Executive Engineer, PWD has informed that two parking places with adequate parking facilities to cater the present needs have been already developed near Gulaba.

It is also informed that in view of decision taken in the meeting held under the Chairmanship of ACS (Env, S&T) on dated 01.04.2019 to develop and level land near Gulaba for creation of more parking spaces to meet the future demand, the land has now been levelled and during this season the land was used for the parking purpose. The detailed estimate amounting to Rs.1,04,14,545/- has been sent to the Circle Office of PWD for approval for the development of proper parking space for additional 70-80 Vehicles.

(iv) Construction of Eco-friendly Market at Marhi and allotment of restaurants /shops at Marhi:

The Construction work of Eco-friendly market at Marhi comprising fourteen number of restaurants and one stall consisting of three shops has been completed and possession of all 14 number of restaurants has been given to the stakeholders through a transparent process.

The Executive Engineer, PWD (Mechanical) has informed in the review meeting held on 24.09.2019 under the Chairmanship of ACS (Env,S&T) that the remaining work for the construction of 2nd stall comprising of 3 shops is at final completion stage.

(v) Development of Solid Waste Management Facility at Manali.

The Deputy Commissioner, Kullu has informed in the review meeting held on 24.09.2019 that Waste to Energy Facility for the Management of the Solid Waste is being established at the existing site at Rangri in Manali.

First section of the Solid Waste Management Facility for the production of the Refuse Derived Fuel (RDF) has been made operational on 30.09.2019 and trial run for the production of RDF

CA
Addl. Chief Secy. (Env. S&T)
to the Govt. of H.P. Shimla

Attached
4/5/19
Executive Magistrate
Shimla-02

has been started. Work for the construction and operation of the Second section of the Facility i.e Waste to Energy is also under process. The Machinery for the same has been procured and reached at the site.

B. Forest Department

(i) Establishment of Nature Park at Gulaba :-

The Conservator of Forest, Kullu has informed that detailed plan for establishment of Nature Park at Gulaba has been prepared. The District Tourism Office has provided a sum of Rs 17,50,000/- from the Green Tax Fund and Rs, 10,00,000/- have been received from the CAMPA Funds for the establishment of the Park.

The tender of fencing and construction of Nature Trail has been processed and work has been started. The Sky cycling has been introduced which will be first of its kind. The trial run for the sky cycling has been done and local youth are also being trained by the Institute for its operationalization.

C. Transport Department:-

(i) Operation of Electric Buses.

The Transport department has submitted report in compliance to the orders of the Hon'ble National Green Tribunal. The latest status is as follows:-

After the successful trial of operation of electric buses on Rohtang stretch, 25 Electric Buses have been procured by the Himachal Road Transport Corporation (HRTC) till date. Seven charging points have been installed at Manali, Four at Kullu and Four at Mandi.

During current season operation on Manali-Rohtang route was started w.e.f. 19.06.2019 after opening of the road for vehicular traffic. Further w.e.f. 19.07.2019, the operation of electric buses has been stopped on Rohtang segment due to lean season (non availability of tourists) and at present these buses are plying on other local routes.

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Shimla-02

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(ii) **Installation of Weigh- in-Motion Bridge.**

The Transport Department has installed Weigh-in-Motion Bridge at Bahang barrier to check the vehicles for overloading. At present two technicians have been engaged on outsource basis for its smooth operation. This Weigh- in -Motion Bridge is fully functional

D. H.P State Pollution Control Board.

The Member Secretary H.P. Pollution Control Board has submitted the latest status as follows:-

(i) **Ambient Air Quality Monitoring.**

Ambient Air Quality Monitoring Data of Rohtang Area for the month of August -2019 is given in the table below:

Sr.No	Location	Date	Time	Results in $\mu\text{g}/\text{m}^3$					
				RSPM	NO _x		SO ₂		NH ₃
1.	Bahang	04.08.19	08:00 AM – 04:00 PM	31.58	BDL	BDL	BDL	BDL	2.33
2.	Bahang	07.08.19	08:00 AM – 04:00 PM	37.30	BDL	BDL	BDL	BDL	3.78
3.	Bahang	17.08.19	08:00 AM – 04:00 PM	34.19	BDL	BDL	BDL	BDL	2.57
4.	Bahang	21.08.19	08:00 AM – 04:00 PM	45.45	BDL	BDL	BDL	BDL	6.53
5.	Bhang	28.08.19	08:00 AM – 04:00 PM	41.50	BDL	BDL	BDL	BDL	3.66
6.	Gulaba	04.08.19	08:00 AM – 04:00 PM	42.78	BDL	BDL	BDL	BDL	3.64
7.	Gulaba	07.08.19	08:00 AM – 04:00 PM	62.06	BDL	BDL	BDL	BDL	6.59
8.	Gulaba	17.08.19	08:00 AM – 04:00 PM	33.49	BDL	BDL	BDL	BDL	7.09
9.	Gulaba	21.08.19	10:00 AM – 02:00 PM	47.98	BDL	BDL	BDL	BDL	4.69
10.	Gulaba	28.08.19	08:00 AM – 04:00 PM	29.83	BDL	BDL	BDL	BDL	3.95
11.	Marhi	17.08.19	11:30 AM – 03:00 PM	31.47	BDL	BDL	BDL	BDL	5.70
12.	Marhi	21.08.19	11:00 AM – 03:00 PM	59.60	BDL	BDL	BDL	BDL	4.23
13.	Marhi	28.08.19	11:00 AM – 03:00 PM	24.48	BDL	BDL	BDL	BDL	5.54
14.	Rohtang	17.08.19	12:15 PM – 02:15 PM	11.86	BDL	----	BDL	----	4.69
15.	Rohtang	21.08.19	11:55 AM – 02:00 PM	25.76	BDL	----	BDL	----	4.25
16.	Rohtang	28.08.19	11:55 AM – 02:00 PM	50.76	BDL	----	BDL	----	3.91

BDL - Below Detection Limit, Detection Limit for Nox parameter is $9.0 \mu\text{g}/\text{m}^3$, Detection Limit for SO₂ parameter is $4.0 \mu\text{g}/\text{m}^3$

(II) **Vehicular emission checking-cum awareness.**

Camps were organized at Bahang barrier, in association with Transport Department & Police authorities on dated 04.08.2019., 07.08.2019,

Addl. Chief Secy. (En
to the Govt. of H.P.

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5/10/19.
Executive Magistrate
Srinila-02

17.08.2019, 21.08.2019 & 28.08.2019 regarding Vehicular emission checking-cum awareness. The detail of respective vehicle emission checking is as below:-

Date of Inspection	No. of vehicles checked	No. of Vehicles found with PUC/meeting Emission Norms	No. of Vehicles without PUC/ violating Emission Norms
04.08.19	55	55	00
07.08.19	50	50	00
17.08.19	48	48	00
21.08.19	37	37	00
28.08.2019	49	49	00

(iii) **Sewage Treatment Plant (STP), Manali: -**

The Regional Office, Kullu is inspecting the Sewage Treatment Plant on monthly basis and collecting samples, which are being analyzed at Regional Laboratory, Sundernagar. The results of the analysis of these samples are as below:

Date of collection	BOD (mg/l)	COD (mg/l)	O&G (mg/l)	pH	TSS (mg/l)	Limit
03.08.2019 (Out let of STP)	11	96	1.6	6.90	6	within Limit

PRAYER

It is most respectfully prayed that the present status report may be taken on record and an appropriate order in the interest of justice may be passed.

Through

Respondent No. 1
Addl. Chief Secy. to the Govt. of Himachal Pradesh
to the Govt. of Himachal Pradesh

Attested-
5/10/19
Executive Magistrate
Shimla-02

(VIKAS MAHAJAN)

Additional Advocate General

Dated: 5-10-2019
Shimla

BEFORE THE PRINCIPAL BENCH OF NATIONAL GREEN TRIBUNAL
AT DELHI

ORIGINAL APPLICATION No. 389/2018
[Earlier O.A. No. 237/2013 (THC)]

In the matter of:

Court on its own motion

----- Petitioners.

Versus

State of H.P.&Ors.

----- Respondents

AFFIDAVIT

I, R.D. Dhiman S/o Late Shri S.R. Dhiman, aged 56 years, presently posted as Additional Chief Secretary (Environment, Science & Technology) to the Government of Himachal Pradesh at Shimla, do hereby solemnly affirm and declare on oath as under:

1. That in my capacity as Additional Chief Secretary (Environment, Science & Technology) to the Government of Himachal Pradesh I am competent to swear this affidavit.
2. That the contents of this status report are true and correct to my knowledge derived on the basis of records.

VERIFICATION

Verified at Shimla on 05th day of October 2019, that the contents of above status affidavit are correct to best of my knowledge and belief, as derived from official record and nothing material has been concealed there from.

Attested

[Signature]
Executive Magistrate
Shimla-02

No. 439/2019
I, the undersigned, do hereby affirm on oath (Sec. 103 of Indian Evidence Act, 1908) that the contents of the affidavit filed by Shri R.D. Dhiman, ACS (E.S.T.) to the Court of H.P. who is personally known to me and who has been identified by Sh. [Signature] who is personally known to me

[Signature]
Executive Magistrate
SHIMLA

[Signature]
DEPONENT
Addl. Chief Secy
to the Govt. of H.P.

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DEPONENT
Addl. Chief Secy
to the Govt. of H.P.

MINUTES OF REVIEW MEETING REGARDING IMPLEMENTATION OF ORDERS OF THE HON'BLE NATIONAL GREEN TRIBUNAL IN O.A.NO.389/2018 (earlier O.A. No 237/13) HELD UNDER THE CHAIRMANSHIP OF SH. R.D. DHIMAN, IAS, ADDITIONAL CHIEF SECRETARY (ENVIRONMENT, SCIENCE & TECHNOLOGY) ON 24-09-2019 AT 4.00 P.M IN THE COMMITTEE ROOM OF ELLERSILE BUILDING, H.P. SECRETARIAT

The list of officers who were present in the meeting is enclosed as Annexure-A.

At the outset, Joint Secretary (EST) welcomed all the participants and briefed about the need for holding this meeting in view of the orders passed by the Hon'ble National Green Tribunal in Original Application No. 389/18 (earlier O.A. No 237/13). Thereafter point-wise agenda was taken up for discussions.

1. Ropeway from Palchan to Rohtang

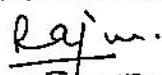
The representative from the Manali Ropeway Pvt. Ltd. informed that Stage-I Forest Clearance under Forest Conservation Act, 1980 has been granted by the Ministry of Environment, Forest & Climate Change (MoEF& CC), GOI for the diversion of 8.98 ha. of forest land in favour of Manali Ropeway Pvt. Ltd. for the construction of the ropeway project. He further informed that Stage-II Forest Clearance is being held up due to project area coming within the 10 Km. radius of Eco-Sensitive Zone of the Manali Wild Life Sanctuary and the draft proposal for notification of the distance parameters of Eco-Sensitive Zone is lying with the MoEF, GOI. He further informed that due to non-finalization of Eco-sensitive Zone Notification, the Environment Clearance is also held up.

The Conservator of Forests, Kullu informed that the time period for notifying the Eco-Sensitive Zone Draft Notification has expired and now a proposal is required to be sent by the State Government *denovo* after completing procedural requirements

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Section Officer (Env., Sc. & T)
H.P. Secy. Shimla-2

requirements laid down in the guidelines, for which process has already been initiated. He further informed that the Project Proponent has not deposited NPV amount of Rs. 2.30 Crores with the Forest Department till now and hence the case could not be sent to the MoEF& CC for Stage-II Forest Clearance. The Project Proponent should immediately deposit the amount so that Stage-II Forest Clearance could be sought at earliest.

The Project Proponent informed that he has already applied for the grant of Environment Clearance to MoEF& CC, GOI. The Ministry has issued Terms of Reference (ToR) for the preparation of Environment Impact Assessment (EIA) Report. The Project Proponent has also prepared EIA on the basis TOR issued to them by MoEF, GOI. He further informed that the Ministry has raised observation w.r.t giving justification for non-requirement of Wildlife Clearance. In view of this observation, the Wildlife Clearance is required for obtaining Environment Clearance which is currently held up in the MoEF& CC, GOI.

The Chief Wildlife Warden requested the Project Proponent to apply for seeking Wildlife Clearance immediately and assured that the proposal shall be placed before the State Wildlife Board in the next meeting.

The Chairman expressed his concern that the process for re-submission of Eco-sensitive Zone declaration proposal afresh may take some time. He desired that in order to speed up the process for Stage-II-Forest clearance, the Project Proponent should immediately deposit the NPV cost amounting of Rs. 2.30 Crores. He further directed that the Project proponent should immediately apply for Wildlife Clearance from the State Wildlife Board & Standing Committee of the National Wildlife Board

After detailed discussion, it was decided that the Project Proponent will apply to the Wildlife Wing of Forest Department within 15 days for the Grant of Wildlife Clearance and the PCCF (Wildlife) shall ensure that the Proposal is

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Rajm.

Section Officer (Env., Sc. & T)
H.P. Sectt. Shimla-2

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placed for consideration and recommendation of the State Wildlife Board in its next meeting. The Project Proponent will also deposit the NPV Cost amounting of Rs. 2.30 Crores before 15th October 2019 in order to expedite the Stage II Forest Clearance.

(ACTION BY: FOREST DEPARTMENT, DC KULLU, TOURISM DEPARTMENT AND PROJECT PROPONENT)

2. Development of Eco- Friendly Market at Marhi

The representative from PWD Department informed that Eco-friendly Market is being developed at Marhi comprising 14 No. of Restaurants and 6 No. of Shops.

He further informed that Possession of all 14 no. of restaurants have been delivered to the Stakeholders through a transparent process. Out of 6 shops, three shops stands constructed and work of remaining 3 shops shall be completed by 30-09-19.

The Chairman directed that the time lines for the completion of the remaining shops be adhered to and thereafter immediately the process for the allocation of these shops be also completed and progress be intimated immediately.

(ACTION BY: PWD, DC KULLU, TOURISM)

3. Construction of Sewage Treatment Plant (STP) at Marhi

The Executive Engineer (I&PH) informed that the sewer line network has been laid and work for the construction of RCC Chambers has also been completed. The work for the construction of the STP has also been awarded.

The Chairman desired that the work of the construction of the STP be taken up expeditiously.

(ACTION BY: I&PH DEPARTMENT)

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Rajiv
Section Officer (Env., Sc. & Tech.)
District, Shimla-2

4. Improvement/ Up-gradation of Sewage Treatment Plant at Manali

The Executive Engineer (I&PH), Kullu informed that the Administrative Approval and Expenditure Sanction for Rs. 6.61 Crores has been accorded by the Government for up-gradation of the STP at Manali. The tenders for the work were called on 6th August, 2019 and scheduled for opening on dated 22nd August, 2019. But due to single bid, the tenders could not be finalized and were called again which is scheduled for opening on 27th September, 2019.

The Chairman directed that process for the award of the work be completed expeditiously and the work be started at the site without further loss of time.

(ACTION BY: I&PH DEPARTMENT)

3. Operation of Electric Buses

The representative from the Transport Department informed that during current season operation of electric buses on Manali- Rohtang route was started w.e.f. 19.06.2019 after opening of the road for vehicular traffic. Further the operation of electric buses was stopped on Rohtang segment w.e.f. 19.07.2019 due to lean season (non-availability of tourists) and presently these buses are plying on other local routes.

The Chairman directed that the Transport Department should keep regulating the plying of Electric Buses on Rohtang route.

(ACTION BY: TRANSPORT DEPARTMENT)

4. Installation of Weigh- in- Motion Bridge.

Transport Department has installed Weigh-in-Motion Bridge at Bahang barrier to check the vehicles for overloading. At present two technicians have been

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Rajm.

Section Officer (Env., Sc. & Tech.)
P. Sectt. Shimla-2

engaged on outsource basis for its smooth operation. Representative of the Transport Department informed that Weigh-in-Motion Bridge is functional.

5. Establishment of Solid Waste Management Facility at Manali.

The Deputy Commissioner, Kullu informed that Waste to Energy Facility for management of the Solid Waste is being established at existing site at Rangri in Manali. First section of the Solid Waste Management Facility for the production of the Refuse Derived Fuel (RDF) shall be made operational by 30-09-19. Work for the construction and operation of the Second section of the facility i.e. Waste to Energy is also under process. Machinery has been procured for the same and reached at the site. The Second section shall be made operational after the First section is made functional.

The Chairman directed that the complete Solid Waste Management Facility be established at the earliest and status of progress be informed regularly.

(ACTION BY: UD DEPARTMENT, MC MANALI AND DC KULLU)

6 Development of Parking Places at Gulaba

It was informed by the PWD representative that two Parking Places with adequate parking facilities to cater the present need has been already developed near Gulaba. He further informed that in view of the decision taken in the meeting held under Chairmanship of ACS (Env, S&T) on dated 1st April, 2019 to develop and level land near Gulaba for creation of more parking spaces to meet the future demand, the land has been leveled and during this season the land was used for the parking purpose. The detailed estimate for the development of proper parking

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-13-

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Rajm.

Section Officer (Env., Sc. & Tech.)
H.P. Sectt. Shimla-2

amounting to Rs.1,04,14,545 has been sent to the Circle Office of PWD for approval .

The Chairman directed that the approval be expedited and award of work for the development of the additional parking places for 70-80 vehicles be done immediately.

(ACTION BY: PWD AND DC KULLU)

7. Development of Nature Park at Gulaba

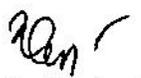
The representative from the Forest Department informed that a detailed plan for establishment of Nature Park Gulaba has been prepared. The District Tourism Office has provided a sum of Rs 17,50,000/- from the Green Tax Fund and Rs. 10,00,000/- have been provided from the CAMPA Funds for establishment of the Park.

He further informed that work for the establishment of the Nature Park is being taken up in a phased manner. The tender for fencing and construction of the Nature Trail has been processed and work has been started. Sky cycling has been introduced which is first of its kind. The trial run for Sky cycling in collaboration with the Mountaineering Institute Manali and local youth has also been trained by the Institute for its operationalization.

The Chairman directed that work of the Gulaba Nature Park be expedited and regular progress be intimated.

(ACTION BY: FOREST DEPARTMENT)

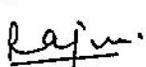
The meeting ended with vote of thanks to the Chair.


(R.D. Dhiman)

Addl. Chief Secretary (EST) to
the Government of Himachal Pradesh

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Section Officer (Env., Sc. & Tech.)
H.P. Sectt. Shimla-2

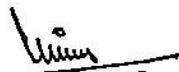
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No. STE-E(3)-28/2018-loose Dated: Shimla-2, the

3.10.2019.

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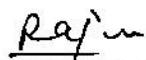
1. The ACS/Pr. Secretary (Tourism, Forest, Transport, I&PH, Panchayati Raj & PWD) to the Government of Himachal Pradesh, Shimla-2.
2. The Commissioner, Tourism, Himachal Pradesh, Shimla-9.
3. The Director, Environment, Science & Technology, HP, Shimla-1.
4. The Deputy Commissioner, Kullu, District Kullu, HP.
5. The Director, Urban Development Department.
6. The Director, Tourism.
7. The Director, Transport.
8. The Conservator of Forests, Kullu, Himachal Pradesh.
9. The DTDO, Kullu, Himachal Pradesh
10. The Jt. Director, Tourism, HP.
11. The S.E, PWD, Kullu.
12. The Executive Engineer, I&PH
13. The Executive Engineer, PWD, Mechanical, Kullu.
14. Guard file.


(Sat Pal Dhiman) 3-10-2019

Joint Secretary (EST) to the
Government of Himachal Pradesh

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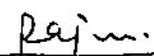

Section Officer (Env., Sc. & Tech.)
H.P. Sectt. Shimla-2

"Annexure-A"

1. Dr. Savita, Chief Wildlife Warden, H.P. Forest, Department.
2. Sh.Aditya Negi, Member Secretary, HPSPCB.
3. Dr. Richa Verma, DC Kullu.
4. Sh.Ram Gautam, Director (UD)
5. Sh. Sat Pal Dhiman, Joint Secretary, EST.
6. Sh.Hemis Negi, Additional Commissioner, TPT.
7. ShAnil Sangrai ,SE, PWD, Kullu.
8. ShAnil Kumar Sharma, CF, Kullu.
9. Dr. Devesh Bhardwaj. Kullu
10. Sh. Bhag Chand Negi, DTDO, Kullu.
11. Er. K.K. Rawat ,EE , PWD,Kullu.
12. Sh.Anup Sharma, EE, PWD, Kullu.
13. Er.K.R. Kulvi, EE,IPH ,Kullu,
14. Sh.Robin George ,Joint Director, Tourism.
15. Sh. Jagdish Verma, Superintendent (EST).
16. Sh.Tarun Gupta ,Senior Environment Officer, DEST.

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